

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2018 AS ON 01.01.2019

1. Name of Officer (in full) : SARVADE VASANT GOPINATH

2. Designation: Deputy Director, 3. Date of Birth: 05.06.1965, 4. Department/Office: FSSAI, WR, Mumbai.

5. Service to which the Officer belongs: CCS 6. Present Pay: Bp 2- 91100.00

(1) Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	(2) Name & Details of Property Housing, Lands and Other Buildings	(3) Cost of construction /Acquirement (and year when purchased) including of land in case of house	(4) Present Value *	(5) If not in own name, state in whose name held & his/her relationship to the Govt. Servant	(6) How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	(7) Annual Income from property	(8) Remarks
1-Gulmohar Park CHS Ltd, Sec-15A, New Panvel	Flat 73.038 Sq/Mtr	--	Rs.22.00(-)Lakh	Wife	Purchased from Shri. Santosh Lokhande, r/o Chembur vide reg certificate No. IN-MH0348107634614J, for Rs 16.00 Lakh on 12.07.2011	NILL	--
2.B-3,S.NO:78,76,CELESTIAL City, RAVET,Pune.	Flat Area .84.50 Sq/Mtr	--	Rs.35.00 Lakh	own	Purchased from FIRM FOUNDATION REALTORS PUNE By taking Loan of Rs 28 .00 Lakhs from DHFL and GPF withdrawl of Rs 6.00 Lakh from the wou account Plus Rs 01.00 Lakh own/Relative contribution, on 19.03.2011	NILL	--
LAND(Agril)	S.NO.37/C/4/MOUJE BORGAON,TA AMBAJOGAI	1.22 ARE --Agril Land	Approx.Rs 10.00 LAKH	INHERITED FROM FATHER OF VASANT SARVADE AND TRANSFERRED TO MRS SARVADE MEENA	INHERITED.	APPROX RS 1.5 TO 2.00 Lkhs/year	Land owned by late gopinath sarvade later transferred to Mrs Sarvade Meena



31 JAN 2019

Signature

Name : Sarvade Vasant Gopinath

Designation: Dy. Director, FSSAI, WR, Mumbai

Date: 30.01.2019

Note : The above statement submitted during the last financial year, now there is no change in the same please.